



LOK SABHA SECRETARIAT
PRESS RELEASE

13 March, 2020
23 Phalguna, 1941 (Saka)

Shri **P.C. Gaddigoudar**, M.P. and Chairperson, Standing Committee on Agriculture (2019-20), presented the Twelfth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2020-21) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) to Lok Sabha today, the 13.03.2020

Some of the important recommendations of the Committee are as under:

<u>Increase in Allocation</u>	The Committee while acknowledging the growth potential and contribution of Fisheries Sector towards GDP and export earnings of the Country, have recommended the Government to suitably enhance Budgetary Allocation to the Department so that the Department is able to achieve targets of raising fish production to 20 MMT (Million Metric tonnes) by 2022-23 and Fishery Exports to reach one lakh crore by 2024-25. (Recommendation No. 1)
<u>Sufficient Allocation of Funds to Minimize Post-harvest losses</u>	While observing huge Annual Post-harvest losses to the tune of Rs 15,000 crore for Marine Fisheries and Rs 61,000 crore combined for both Marine and Inland Fisheries resulting in substantial loss of income to Fishermen and various other stakeholders in Fisheries Sector, the Committee have recommended the

	<p>Government to allocate sufficient funds to modernize existing Harbours and establish more Cold Storage facilities to minimize Post-harvest losses.</p> <p>(Recommendation No. 3)</p>
<p><u>Sufficient Allocation for Fishery Survey of India (FSI)</u></p>	<p>While emphasizing on the availability of Modern State of the Art Fleet of Research and Reconnaissance Vessels under FSI to Assess Marine Fishery Resource in the deep sea and Exclusive Economic Zone (EEZ) of the Country, the Committee have recommended the Government to allocate sufficient Funds for maintenance of Fleet under Fishery Survey of India (FSI) and also for exploring the possibility of replacing old/Ageing vessels.</p> <p>(Recommendation No. 6)</p>
<p><u>Increase in amount of Insurance cover under Insurance coverage for Fishermen</u></p>	<p>While expressing concern over the low coverage of Fishermen under the Scheme and also very low Insurance Amount of Rs. 2 lakh in case of death or permanent disability and Rs 1 lakh in case of partial disability given to fishermen, the Committee have recommended the Department to consider enhancing the amount of Insurance Cover commensurate with the risks faced by the fishermen.</p> <p>(Recommendation No. 8)</p>
<p><u>Approval and Framing of Guidelines for Pradhan Mantri Matsya Sampada Yojana (PMMSY)</u></p>	<p>While taking note of the proposed Pradhan Mantri Matsya Sampada Yojana (PMMSY) to bring about Blue Revolution through sustainable and responsible development of Fisheries Sector in the Country, the Committee have recommended the Department to expeditiously finalize the proposal and seek necessary approval for PMMSY at the earliest.</p> <p>(Recommendation No. 10)</p>